

SANJAY KUMAR PODDAR, FCA

Insolvency Professional

2.Lalbazar Street. 2nd Floor. Room no #201-203 Kolkata-700001

Registration No: IBBI/IPA-001/IP-P01802/2019-2020/12759

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CLAIMS OF SECURED FINANCIAL CREDITORS

Name of the corporate debtor: Sohom Shipping Private limited

Date of commencement of liquidation: 18.12.2024

List of Financial creditor as on 08.04.2025

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Unity Small Finance Bank	U65990DL2021PLC385568	31/12/2024	7,81,82,304.74	7,81,82,304.74	Financial Creditor	100%	No	Secured by 1. Exclusive Charge on a. Existing Barge Sohom – 2 (2849 MT) b. Existing Barge Sohom – 3 (2700 MT) c. Existing Barge Sohom – 4 (5500 MT) 2. First and exclusive charge on bagging plant and cash flow from barge 3. Exclusive charge on commercial property in Kolkata (Approx Size 450 sq ft)	100%	100%		NA	NIL	7,81,82,304.74	The admitted amount of claim might undergo change depending upon the records or information Available with the Liquidator and shall be updated in due course.

Notes:

- As per Regulation 18 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him.
- The claim amount admitted is subject to further scrutinization based on subsequent information / documents sought from the Corporate Debtor / creditors, and the Liquidator may modify / correct the list of claims, on the directions of the Hon'ble NCLT, or otherwise.
- As regards claims submitted after the last date of submission i.e. 1st January, 2025, the Liquidator will admit the claims only on general or specific orders of the Hon'ble NCLT.



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CLAIMS OF OPERATIONAL CREDITORS

Name of the corporate debtor: Sohom Shipping Private limited

Date of commencement of liquidation: 18.12.2024

List of Operational Creditors (other than Workmen, Employees and Government Dues) as on 08.04.2025

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Multiaxis Ventures Private Limited	U61200BR2018PTC037831	06/02/2025	64,72,217.30	0.00	Operational Creditor	0.00	NA	NA	NA	Nil	NA	Nil	64,72,217.30	The admitted amount of claim might undergo change depending upon the records or information Available with the Liquidator and shall be updated in due course.	The claim amount has been rejected as such has been submitted after the last day of receipt of claims from creditors as per Form A , i.e, on 01.01.2025
2.	Employee's State Insurance Corporation	A statutory organisation under Ministry of labour and employment, Government of india.	22/01/2025	12,232	12,232	Operational Creditor	0.00	NA	NA	NA	Nil	NA	Nil	12,232		The admitted amount of claim might undergo change depending upon the records or information Available with the Liquidator and shall be updated in due course.
			TOTAL	64,84,449.30	12,232											

Notes:

- As per Regulation 17 of the Liquidation Regulations, the Liquidator received claims from operational creditors after the public announcement of liquidation was made.
- As regards claims submitted after the last date of submission i.e. 1st January, 2025, the Liquidator will admit the claims only on general or specific orders of the Hon'ble NCLT.

